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By Speed Post/ Special Messenger/ Fax
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR:
TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

No.HC.XI-11/2009/384-396/RC dated 15.10.2012

From: Shri H.K. Sarma,
Registrar General,
Gauhati High Court, Guwahati.

To,
✓ The District & Sessions Judge,
Kamrup, Guwahati/ Barpeta/ Bongaigaon/ Kokrajhar/
Cachar, Silchar/ Lakhimpur, North Lakhimpur/ Tinsukia/
Dibrugarh/ Nagaon/ Darrang, Mangaldoi/ Sonitpur, Tezpur/
Karimganj/ Sivasagar.

Sub: Puja Holidays for the Additional District & Sessions Judges of the
Fast Track Courts of Assam.

Sir/ Madam,

With reference to the subject cited above, I am directed to inform you that the Hon'ble Gauhati High Court has been pleased to declare Puja Holidays for 9 (nine) days w.e.f 21.10.2012 to 29.10.2012 to the Additional District & Sessions Judges of the Fast Track Courts of Assam.

The Additional District & Sessions Judges of the Fast Track Courts under your jurisdiction may be informed accordingly.

Yours faithfully,

15/10/12
REGISTRAR GENERAL

✓ Memo No. HC.XI-11/2009/397-412/RC dated 15.10.2012

Copy to:

The Additional District & Sessions Judge, Fast Track Court,
_____, for information and necessary action.

15/10/12
REGISTRAR GENERAL